

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6604
ANSWERED ON:16.05.2012
INSPECTION BY AICTE
Ganpatrao Shri Jadhav Prataprao;Sinh Dr. Sanjay

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

:

- (a) whether the requisite information has since been collected ;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which above information is likely to be furnished ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED)

(a) & (b) : The All India Council for Technical Education (AICTE) has given information in respect of the number of inspections carried out and names of the institutes violating the rules. However, they are still compiling information in respect of the part (d) of the Unstarred Question No. 3379 for 14.12.2011 pertaining to the action taken or proposed to be taken against such colleges / institutes.

(c): The collection of information is likely to take some more time.